NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/45/IB/2018

NAME OF THE PETITIONER(S)

: VOLTAS LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. V.J. ARUL RAJ Council to Resp.

Rahul Chnikushnan op aeditus

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that he has filed counter and furnished copy of the same to the other side. He prayed for time for engaging a senior counsel to make submissions. Time is enlarged at request. Put up on 02.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc